

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING  
LOK SABHA

UNSTARRED QUESTION NO. 2134

TO BE ANSWERED ON 15<sup>TH</sup> MARCH, 2022

**ANIMAL HUSBANDRY INFRASTRUCTURE DEVELOPMENT FUND SCHEME**

2134. SHRI PARBATBHAI SAVABHAI PATEL:

SHRI NARANBHAI KACHHADIYA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
मत्स्यपालन, पशुपालनऔरडेयरीमंत्री

be pleased to state:

- (a) the main objective of Animal Husbandry Infrastructure Development Fund Scheme (AHIDF);
- (b) whether financial assistance has been provided to the entrepreneurs, private companies and farmer organizations of the concerned sector under this scheme;
- (c) the number of villages in the country where milk producers especially the milk producers of Gujarat are likely to be benefited there from; and
- (d) the percentage rate of interest on loan or subsidy fixed by the Government for dairy sector?

**ANSWER**

THE MINISTER FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) The main objectives of Animal Husbandry Infrastructure Development Fund Scheme (AHIDF) are as under:

- To help increasing of milk and meat processing capacity and product diversification thereby providing greater access for unorganized rural milk and meat producers to organized milk and meat market
- To make available increased price realization for the producer
- To make available quality milk and meat products for the domestic consumer

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- To fulfill the objective of protein enriched quality food requirement of the growing population of the country and prevent malnutrition in one of the highest malnourished children population in the world
- Develop entrepreneurship and generate employment
- To promote exports and increase the export contribution in the milk and meat sector.
- To make available quality concentrated animals feed to the cattle, buffalo, sheep, goat, pig and poultry to provide balanced ration at affordable prices.

(b) Yes Sir, financial assistance has been provided to the entrepreneurs, private companies and farmer producer organizations of the concerned sector under this scheme and is as under:

<b>Eligible Entities</b>	<b>No. of Projects</b>	<b>Project Cost (in Cr.)</b>	<b>Loan Amount (in Cr.)</b>	<b>Interest Subvention amount Released (In Cr.)</b>
Farmer Producer Organization (FPO)	1	0.50	0.40	0.01
Individual Entrepreneur	5	1.05	0.80	0.02
Micro, Small & Medium Enterprise	11	109.77	66.93	1.01
Private Company	21	1115.86	839.81	18.10
<b>Grand Total</b>	<b>38</b>	<b>1227.19</b>	<b>907.95</b>	<b>19.14</b>

c.) Number of villages benefitted is not captured by the online portal. AHIDF is operational in entire India and does not limit any individual/ Farmers Producer Organization/ Private Company/ Section 8 company to avail the benefit under the said scheme. As of now, out of the seven Projects eligible from Gujarat for dairy processing under AHIDF, one application has been approved with the project cost of Rs 6.58 crore. However, in various other sanctioned projects under Dairy processing and value addition approximately 40000 farmers are being benefitted.

d.) The rate of interest to be fixed by scheduled banks/ lending institutions for Dairy sector under AHIDF should not exceed 200 basis points plus External Bench Mark Based Lending Rate (EBLR) for the Eligible Entities whose project cost are falling within MSME defined ceilings. However, rate of interest to be fixed by scheduled banks/ lending institutions such as NCDC, NBFCs etc for other project could be based on commercial interest rate of Banks. The Department of Animal Husbandry and Dairying will directly pay the interest subvention of 3 % to the Scheduled Bank.

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